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THE HIGH COURT OF KERALA

Kochi :682031  
Dated :31/08/2017

PROCEEDINGS

Judicial department - Establishment - Granting of Grade promotion to Drivers -  
Orders issued.

- Read: 1. Seniority list of Drivers in the Criminal Wing of  
Subordinate Judiciary as on 01.08.2013 .  
2. Letter No.A1-6/2017 dated 13.02.2017 of the Chief  
Judicial Magistrate, Thalassery.  
3. High Court OM of even No. Dated 15.06.2017.

ORDER NO.C2- 61404/2013/C5

The Chief Judicial Magistrate, Thalassery has reported vide letter read as 2<sup>nd</sup>  
above, that Sri.Ramesan Thazhe Manayil, Driver Sr.Gr, Chief Judicial Magistrate  
Court, Thalassery, retired from service on superannuation on 31.01.2017.

In the circumstances Sri.K.S Vasanthan,Driver Grade I, Chief Judicial  
Magistrate Court, Thiruvananthapuram (Sl.No.6 in the list read 1<sup>st</sup> above) is  
promoted as Driver Sr.Gr. with effect from 01.02.2017 vice Sri.Ramesan Thazhe  
Manayil, Driver Sr.Gr, Chief Judicial Magistrate Court, Thalassery retired from  
service on superannuation.

Sri.P.Pramod,Driver Grade II,Chief Judicial Magistrate Court,Kollam (Sl.No.11  
in the list read 1st above) is promoted as Driver Gr.I, with effect from 01.02.2017  
vice Sri.K.S Vasanthan, Driver Grade I,Chief Judicial Magistrate Court,  
Thiruvananthapuram,promoted as Driver Senior Grade.

The Chief Judicial Magistrates shall communicate the copy of this order to the  
persons concerned. The Chief Judicial Magistrates shall also take further necessary  
action as per rule.

(By Order )

K.Babu

Registrar (Subordinate Judiciary)

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To

- All Chief Judicial Magistrates
- The Persons concerned (through the Chief Judicial Magistrates).
- The Administrative Records Section, High court (2 copies).
- The file /Stock File.
- ✓The IT Section,High Court(for publishing in the website)